

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**CONTEMPT PETITION NO.060/00189/2018 IN
ORIGINAL APPLICATION NO.060/01358/2017**

Chandigarh, this the 12th day of December, 2018

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**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

1. Prem Lal Raturi, aged 60 years, son of Late Sh. Paras Ram, Retired Office Superintendent (P) (Group "C" Services), Punjab telecom Circle, Unit-Sangrur TD, now resident of C-78, Gali No. 4, Officer colony, Sangrur – 148001 (Punjab), (Petitioner No. 3 in the above said OA)
2. Mohd. Munir, aged 60 years, son of Sh. Fateh Mohd., Retired Office Superintendent (P) (Group "C" Service), Punjab telecom circle, Unit-Sangrur TD, now resident of F-04/368, Green Avenue, Malerkotla – 148023 (Punjab), (Petitioner No. 5 in the above said OA).
3. Kusum Kumar Garg, aged about 59 years, son of Sh. Harbilas, Office Superintendent (P) (Group "C" Services), Punjab telecom Circle, Unit – Sangrur TD, 148001 (Petitioner No. 9 in the above said OA)

....Petitioners

(Present: Mr. Arvinder Singh, Advocate)

Versus

1. Asha Rani, Senior Accounts Officer (Pension), Office of the Controller of Communication Accounts, Punjab Telecom Circle, Madhya Marg, Sector 27-A, Chandigarh – 1600019.
2. Paras Ram, Deputy General Manager (Finance), Office of Chief General Manager (BSNL) Punjab circle, Sanchar Sadan, Plot No. 2, Sector 34-A, Chandigarh – 160022.
3. Ashwani Kumar SDE (HRD) Office ofr GMTD, BSNL, Sangrur – 148001.

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Respondents

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. Heard.
2. Learned counsel has failed to make out a case for C.P. and it is dismissed as such.

**(P. GOPINATH)
MEMBER (A)**

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**(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 12.12.2018**